anniversary of Mahatma Gandhi for a period of two years from 2.10.2018 to 2.10.2020 at national as well as international level. A National Committee (NC) under the Chairmanship of Hon'ble President of India and an Executive Committee (EC) under the Chairmanship of Hon'ble Prime Minister have been constituted to consider policies and decide programmes/activities under the commemoration. Pursuant to discussions held in the meeting of NC on 2.5.2018 and EC on 18.7.2018, a large number of activities have been decided for implementation by different Central Ministries/Departments and State Governments.

- There are a large number of institutions in the country which are solely engaged towards promotion and propagation of Gandhian values and ideals. No proposal to create any new such institution on Mahatma Gandhi is under consideration of the Government at present.
- A number of digital interactive museums on Mahatma Gandhi have been established in the country at various places. To keep pace with the change in technology, Government takes measures to upgrade them from time to time.

Revenue from monuments under ASI

- 820. SHRI DEREK O'BRIEN: Will the Minister of CULTURE be pleased to state:
- the number of monuments that fall under the jurisdiction of Archaeological Survey of India (ASI);
 - the number of monuments that charge a ticket for entry;
- total revenue generated through entry fee for monuments in the last three years, the details thereof, year-wise; and
- total amount spent by ASI for maintenance and upkeep of these monuments in the last three years, the details thereof, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) There are 3691 monuments/sites declared as of National importance falls under the jurisdiction of Archaeological Survey of India.

116 monuments are ticketed monuments.

(c) The revenue generated through entry fee for monuments in the last three years is as under:

2015-16	₹93.95 crores
2016-17	₹224.77 crores
2017-18	₹269.40 crores

(d) The amount spent for conservation, preservation and maintenance of centrally protected monuments/sites in the country during the last three years is as under:

	(₹ in lacs)
2015-16	23746.25
2016-17	30176.22
2017-18	41076.79

Vacancy of monument attendants in Maharashtra

- 821. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CULTURE be pleased to state:
- (a) whether watch and ward and day-to-day maintenance of protected monuments has been mainly left to daily-wagers or contractual workers in Maharashtra because most of the regular posts are vacant.
- (b) if so, the number of sanctioned and vacant regular posts of monument attendants for protected monuments in Maharashtra;
 - (c) the reason for keeping posts vacant; and
- (d) whether there is any time-frame that Government has fixed to fill-up the vacant posts?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) No, Sir. As against 382 posts of Multi Tasking Staff (MTS) sanctioned for protection of monuments in the State of Maharashtra, 161 posts are vacant. However, for certain services, such as, security, maintenance work under Annual